

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 122 OF 2015 & IA NO. 194 OF 2015 & IA NO. 898 OF 2017
AND
APPEAL NO. 125 OF 2016 & IA NO. 280 OF 2016

Dated : 12th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

APPEAL NO. 122 OF 2015 & IA NOs. 194 OF 2015 & 898 of 2017

In the matter of :
Gail Gas Ltd.

...Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sachin Puri, Sr. Adv.
Mr. Ajit Puddussery
Mr. Navroop Singh Bakshi
Mr. Ajeet Singh Verma
Mr. Dhanjay G.

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Utkarsh Singh for R-1
Mr. Chandrashekhar A.C.

APPEAL NO. 125 OF 2016 & IA NO. 280 OF 2016

M/s. Sanwariya Gas Ltd.

...Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Chandrashekhar A.C.
Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Utkarsh Singh for R-1
Mr. Sachin Puri, Sr. Adv.
Mr. Ajit Puddussery
Mr. Navroop Singh Bakshi
Mr. Ajeet Singh Verma
Mr. Dhanjay G.

ORDER

For reporting settlement, if any. List these matters on **09.08.2019.**

(B.N. Talukdar)
Technical Member (P&NG)
Bn/kt

(Justice Manjula Chellur)
Chairperson